

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2958**

TO BE ANSWERED ON THE 13TH MARCH, 2018/ PHALGUNA 22, 1939 (SAKA)

SHORTAGE OF POLICE PERSONNEL

2958. SHRI KAUSHAL KISHORE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is considering to take any steps to augment the heavy shortage of police personnel in proportion to the number of people they are serving in the country and improve the ratio;

(b) if so, the details thereof;

(c) whether any arrangement like appointment of local home guards or security personnel with specific powers and responsibilities is under consideration of the Government; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d): 'Police' is a State subject falling in List-II of seventh schedule of the Constitution of India. It is primarily the responsibility of the State Governments/UTs to augment police personnel in proportion to number of people and to make any other arrangements. The Central Government advises the States/UTs from time to time, in this regard.

The shortage of police personnel exists due to the vacancies in the service, which are caused due to factors such as retirement, resignation, death, etc. All these factors are recurring in nature and recruitment is a continuous process.